

Rural Industrial Estates

218. Shri S. R. Damani: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 574 on the 27th November, 1959 and state:

(a) the further progress made in the implementation of the scheme of Rural Estates in the country; and

(b) the amount spent uptill now on the same?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 55].

Discrimination against Indians in Rhodesia

219. { Shrimati Ila Palchoudhuri:
Shri Raghunath Singh:
Shri Rameshwar Tantia:

Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in the 'Statesman' dated the 6th January, 1960 that an Indian businessman, Shri S. K. Gupta, Manager of a Woollen Mill in India, was refused accommodation in seven Bulawayo hotels in Southern Rhodesia and that ultimately he had to fly back to Salisbury;

(b) if so, the causes of the incident; and

(c) the steps taken in regard thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) Because Shri S. K. Gupta was a non-European.

(c) The Government of India's representative at Salisbury has lodged a protest regarding the incident with the authorities concerned. A reply is awaited.

Work-charged staff in C.P.W.D.

220. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 3227 on the 18th April, 1959 and state:

(a) whether the work of preparing the seniority list of the work-charged staff of the C.P.W.D. has been completed; and

(b) if not, what progress has been made in the matter and when the work is expected to be completed?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) No.

(b) The Ad-hoc Committee appointed by Government has scrutinised the service rolls of the majority of the work-charged staff. The seniority list for purposes of confirmation is expected to be completed within the next few months.

P.M.'s National Relief Fund

221. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state:

(a) the amount received as contribution to the Prime Minister's National Relief Fund from different States and foreign countries since the 1st October, 1959; and

(b) the amount distributed so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) A sum of Rs. 8,94,048-09 has been received in the Prime Minister's National Relief Fund from different States and foreign countries during the period 1st October 1959 to 31st January 1960.

(b) During this period, a sum of Rs. 6,40,244-20 from the Fund has been disbursed.

Payment of Wages to Labourers

222. Shri Inder J. Malhotra: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is any section in the C.P.W.D. which looks after and

tries to get the due payment of wages paid to the labourers by those contractors who do not pay them; and

(b) if so, whether this section enforces any penalty on such contractors and also blacklists them?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) There is no separate Section in the C.P.W.D. for this purpose; but the Labour Officers employed in the Department ensure that the labourers employed by the contractors are paid their dues.

(b) Penalties are imposed on defaulting contractors and disciplinary action is also taken against them, wherever called for.

Pay Scales of Air Staff

223. **Shri Madhusudan Rao:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that there is disparity in the pay scales of Engineering staff and Programme staff of the AIR (of the same rank); and

(b) if so, the reason therefor?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The duties of Programme Staff and Engineering Staff are of different nature and the posts falling in the respective cadres cannot be readily compared. The pay scales are fixed on the basis of general considerations applicable to each category.

PIB Branch Offices in Andhra Pradesh

224. **Shri Madhusudan Rao:** Will the Minister of Information and Broadcasting be pleased to state the number of branch offices of Press Information Bureau which are working in Andhra Pradesh at present.

The Minister of Information and Broadcasting (Dr. Keskar): One, at Hyderabad.

Documentaries on Andhra Pradesh Historical Places

225. **Shri Madhusudan Rao:** Will the Minister of Information and Broadcasting be pleased to state whether there is any scheme to produce documentary films on all the historical places of Andhra Pradesh?

The Minister of Information and Broadcasting (Dr. Keskar): There is no scheme to produce documentary films only regarding the historical places of Andhra Pradesh. A film on "Andhra Pradesh" has however been included in the production programme of the Films Division for the State Government. A film on Nagarjunakonda has recently been produced.

All India Radio Staff Training School

226. **Shri Madhusudan Rao:** Will the Minister of Information and Broadcasting be pleased to state how many staff members of All India Radio were trained in Staff Training School of All India Radio in New Delhi, in 1959?

The Minister of Information and Broadcasting (Dr. Keskar): Three hundred and ninety-six members of staff were given training in the Staff Training School of All India Radio during 1959.

Books by M.Ps. for Government

227. **Shri C. K. Bhattacharya:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 2403 on the 9th September, 1959 and state:

(a) whether the opinion of the Ministry of Law has since been obtained regarding entrusting M.Ps. with writing of books on remuneration basis; and

(b) whether a copy of the opinion will be laid on the Table?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir. It appears from the